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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

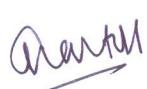
**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/196/2016

**NAME OF THE PETITIONER(S)** : B.R. Lokesh

**NAME OF THE RESPONDENT(S)** : M/s Mamallapuram Development Private Limited & 4  
others

**UNDER SECTION** : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Indhumathy .P	Counsel for Petitioner	
2)	AnANT M	Counsel for R2	
3,	S. Aravindan	Counsel for 3,4,5 for Fox Manul & Associates	

**ORDER**

Counsels representing both the parties are present and prayed time. At request the matter is posted for final hearing. Put up on 23.02.2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**